

Shastri Bhawan, New Delhi,  
 Dated the 17<sup>th</sup> February, 2026

**ORDER**

In supersession of Order No.J-11014/1/2026- Judicial/ E.174097 dated 21.01.2026 of this Department, the President is pleased to engage **Shri Kartik Navneet Shukul**, Advocate as Deputy Solicitor General of India for the High Court of Bombay, Bench at Nagpur, as shown below, for a period of three years with effect from the date of this Order or until further orders, whichever is earlier:

**HIGH COURT OF BOMBAY, BENCH AT NAGPUR**  
**DEPUTY SOLICITOR GENERAL OF INDIA**

Name of Advocate	Contact Details	Enrollment No.
Sh. Kartik Navneet Shukul	Add.: Shop No. 30, V.C.A. Complex, Civil Lines, Nagpur-440001 Add. 2: Plot No. 80, 2 <sup>nd</sup> Floor, Golf Links, Dlehi-03 Mob: 9890011557, 0712-2520121/2 Email: kartik.shukuk@shukulassociates.com contact@shukulassociates.com	MAH/4888/2007

2. The engagement and professional fee of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. J-12011/6/2025-Judicial/E. 158060 dated 05.02.2026 & subsequent instructions issued through various OM's specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 and J-16/20/2024-Judicial dated 16.10.2024 imposing certain restrictions on panel counsel. The aforesaid OM's are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
 (Madhab Charan Prusty)  
 Sr. Government Advocate

**Copy (through email) to: -**

- PS to Hon'ble MoS (IC) L&J.
- Sr. PPS to Law Secretary/ AS/JSS in the main secretariat of Department of Legal Affairs.
- Ld. ASGI, High Court of Bombay (PB) at Mumbai.
- The Litigation In-charge, Branch Secretariat, Mumbai, D/o Legal Affairs, M/o Law & Justice.
- Dy. SGI, High Court of Bombay, Bench at Aurangabad and Goa.
- The Registrar, High Court of Bombay, Bench at Nagpur.
- Shri Charan J. Dhumane, CGC with request to immediately hand over all case files pertaining to Central Govt. litigation to Sh. Kartik Navneet Shukul, Dy. SGI.
- The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- The Cash (LA) (ddo-la@nic.in) for retainership fee to aforesaid Dy. SGI.
- LIMBS team for information and necessary action.
- One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
- Hindi unit, Department of Legal Affairs for Hindi translation of the order.

  
 (Ramesh Kairamkonda)  
 Section Officer (Judicial)  
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